Court-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 151 OF 2015
AND
IA No.250 of 2015

Dated:- 19th Aug, 2015

Present: Hon'ble Mrs. Justice Ranjana P Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Bharatiya Nabhikiya Vidyut Nigam Ltd ...Appellant(s)
Versus
Power Grid Corporation of India Ltd & Ors ...Respondent(s)

Counsel for the Appellant(s) : Mr. Pravin H. Parekh, Sr. Adv.
Mr. E.R. Kumar
Mr. Vishal Prasad
Mr. Abhinay
Mr. Abhishek Vinod
Ms. Himanjali

ORDER

Issue notice on the Appeal as well as on the I.A. No. 250 of 2015 (Appl. for stay) to the Respondents returnable on 07.10.2015. Dasti in addition is permitted.

List the matter on ***07.10.2015.***

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

TS/HCJ